

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

MP/ CP 2 of 2019

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.11.2020**

Name of the Company: Peoples General Hospital Pvt Ltd
V/s
Ashok Kumar Khosla & Alliance Industries Ltd

Section: 90(7) of Co. Act, 2013

ORDER

Learned Senior Counsel Mr. Saurabh Soparkar appeared.

Learned Senior Counsel Mr. Sandeep Singhi appeared. Learned Counsel Mr. Kunal P Vaishnav appeared. Learned Counsel Mr. Amit Dubey appeared. Learned Counsel Mr. Amalpushp Shorti appeared.

Heard Learned Senior Counsel Mr. Saurabh N Soparkar in part.

Matter stands adjourned for his further argument on 03.12.2020 at 2.00 p.m

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 12th day of November, 2020